

Delay in completion of units due to rise in input costs

3863. SHRI KALRAJ MISHRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) in a recent study by Prop Equity on real estate sector reveals that almost 4,80,000 units could face executive delays during 2011-2013 because of inputs costs going by 18 per cent in the last two years and 4.80 lakh homes won't be delivered on time, the delayed possession are causing poor investors sleepless nights; and

(b) if so, the steps being taken by Government to ensure timely delivery of possession to poor investors?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) 'Land' and 'Colonisation' being State subjects, the primary responsibility for regulating/controlling the Real Estate Industry rests with the State Governments.

However, in order to promote planned development of colonies and to protect consumer interest, the Ministry of Housing and Urban Poverty Alleviation in consultation with various stakeholders drafted a Model Real Estate (Regulation of Development) Bill 20___ and the same was put on the website of the Ministry. Comments/suggestions on the draft bill were invited from public and other stakeholders including State Governments and Union Territory administrations. Series of workshops with representatives of the State Governments and other stakeholders were held and the opinion of Ministry of Law and Justice was sought as to whether it would be appropriate for Parliament to legislate on the matter; and in keeping with its advice, the bill is now being redrafted as a Central legislation.

Extension of metroline from Noida 32 to Vaishali

†3864. SHRI JAI PRAKASH: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the reasons for non-inclusion of metroline from Noida 32 to Vaishali by Government in the third phase of metroline construction by Delhi Metro Rail Corporation despite suggestions received thereon from the Government of Uttar Pradesh; and

(b) the time by when approval of the extension would be given by Government?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Delhi Metro Rail Corporation (DMRC) Ltd. has reported that at the instance of Ghaziabad Development Authority (GDA), DMRC had sent Terms of Reference (ToR) for preparation of Detailed Project Report (DPR) for a metro connection from Vaishali to

†Original notice of the question was received in Hindi.

CISF Indirapuram (NH-24). At the request of NOIDA Authority, DMRC had submitted another ToR for preparation of DPR for a metro connection from NOIDA Sector 32 to Sector 62 (NH-24). However, no further communication has been received by DMRC from the aforesaid authorities till date.

(b) Does not arise.

Schemes for basic facilities and infrastructure development in urban areas

†3865. SHRI MEGHRAJ JAIN:

SHRI RAGHUNANDAN SHARMA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the schemes being run for basic facilities and infrastructure development in the urban areas;

(b) the scheme-wise details of the criteria for including cities under the schemes mentioned at (a) above;

(c) whether State Government of Madhya Pradesh has submitted any proposal to the Central Government under these schemes; and

(d) if so, the details of the said proposals, cities for which the same has been submitted, action taken thereon and amount released to Madhya Pradesh for each proposal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) The details of schemes being run in the Ministry of Urban Development for basic facilities and infrastructure development in the urban areas are as follows :-

(i) Jawaharlal Nehru National Urban Renewal Mission (JNNURM), a reform driven scheme was launched on 3rd December, 2005 with the objective of fast track development of cities across the country, focusing on bringing about efficiency in urban infrastructure service delivery mechanisms, community participation and accountability of Urban Local Bodies and Parastatal agencies towards citizens and to ensure sustainable development of select 65 cities during the Mission period 2005-12. Under Urban Infrastructure and Governance (UIG) Sub-Mission of JNNURM, 65 Cities/Urban Agglomerations (UAs) have been selected on the basis of population as per census 2001 and as per norms/criteria mentioned below:-

Category	Norms/Criteria	No. of Cities
1	2	3
A.	Cities/Urban Agglomerations (UAs) with 4 million plus population as per 2001 Census	7

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